



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	Cont.Cas(C)/294/2023 FIXED	FAYZAL HOQUE Versus SMTI. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR
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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
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9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
47 WP(C)/1939/2024 FIXED	MAHABIR BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
48 WP(C)/2290/2024 FIXED	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
49 WP(C)/2301/2024 FIXED	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
50 WP(C)/2321/2024 FIXED	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
ADMISSION			
51 WP(C)/5567/2023 FIXED	NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR (R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U

52	WP(C)/5569/2023 FIXED	RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
53	WP(C)/5571/2023 FIXED	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
54	WP(C)/5582/2023 FIXED	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
55	WP(C)/5583/2023 FIXED	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
56	WP(C)/1256/2024 (CONNECTED WITH ITEM NO.14 IN THE DAILY LIST), FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

**ITEM NOS. 26 TO 29 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/1783/2024 B/O	SANJIB SHARMA Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM
ADMISSION				
58	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/7058/2015 B/O	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
59	WP(C)/6108/2022 B/O	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
60	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
61	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
62	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./1153/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
BAIL HEARING				
54	AB/847/2024 FIXED	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MS. P DAS	PP, ASSAM
55	AB/921/2024 FIXED	MAINUL HAQUE ALI @ MAINUL HAQ ALI Versus THE STATE OF ASSAM	MR B ISLAM MR J ISLAM	PP, ASSAM
56	AB/973/2024 FIXED	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAİN MS D DUTTA	PP, ASSAM
57	WITH AB/1108/2024	PRADIP CH. KALITA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
ORDERS				
58	I.A.(Civil)/455/2024 IN MAC.APP. 270/2019(D/O), FIXED in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	Tr.P.(C)/37/2024 FIXED	SMTI. JUNMONI GOGOI Versus DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	
61	CRP(IO)/141/2024 B/O	MD. SAJID HUSSAIN Versus MOSFIA AHMED AND ANR.	MR. P DEKA MR R HOQUE MR A DAS	
ORDERS				
62	I.A.(Civil)/758/2020 FIXED in RSA/1754/2019	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 4 ORS Versus ASMOT ALI AND 7 ORS	MR S HOQUE MR. A MOBARAQUE	MR. S K GHOSH (R-1 TO 6,7.1 TO 7.7) MS F AHMED (R-1 TO 6,7.1 TO 7.7)
	WITH RSA/1754/2019 (Filing Number)	ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 6 ORS Versus ASMOT ALI AND 7 ORS		
	WITH I.A.(Civil)/1386/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING AND 4 ORS. Versus ASMOT ALI AND 7 ORS	MR. B BANERJEE MR S HOQUE MR. A MOBARAQUE	
	WITH I.A.(Civil)/3967/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3969/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	
	WITH I.A.(Civil)/3970/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS.	MR. B BANERJEE MR S HOQUE	

WITH
[I.A.\(Civil\)/3971/2019](#)

ON THE DEATH OF ALI AKBAR, HIS
LEGAL HEIR, JAYDA KAHTUN AND 6 ORS
Versus
ASMOT ALI AND 18 ORS.

MR. B BANERJEE
MR S HOQUE

WITH
[I.A.\(Civil\)/3974/2019](#)

ON THE DEATH OF ALI AKBAR, HIS
LEGAL HEIR, JAYDA KAHTUN AND 6 ORS
Versus
ASMOT ALI AND 18 ORS.

MR. B BANERJEE
MR S HOQUE

63 [I.A.\(Civil\)/2312/2021](#)
FIXED
in Intest.Cas./10646/2021

NAJRIN AKTAR BARBHUIYA
Versus
ABDUL KALAM LASKAR AND 4 ORS.

MR. N H MAZARBHUIYAN
MR. N ISLAM
MS. L WAJEEDA
MR. T K DEY

MS. R CHOUDHURY
MR F U BARBHUIYA (R1,
R3, R5)
MR. A H M R CHOUDHURY
MS S DAS (R1, R3, R5)

WITH
[Intest.Cas./10646/2021](#)
(Filing Number)

NAJRIN AKTAR BARBHUIYA
Versus
ABDUL KALAM LASKAR AND 4 ORS. B

MR. N H MAZARBHUIYAN

64 [I.A.\(Civil\)/162/2023](#)
B/O
in MACApp./7873/2022

ASSAM STATE TRANSPORT
CORPORATION (ASTC)
Versus
KAMALA TAMULI

MR. G C BORAH

MR. R SARMA
MS. J TAMULI

WITH
[MACApp./7873/2022](#)
(Filing Number)

ASSAM STATE TRANSPORT
CORPORATION (ASTC)
Versus
KAMALA TAMULI H

MR. G C BORAH

65 [I.A.\(Civil\)/2492/2023](#)
in MACApp./626/2017 (D/O),
FIXED
in MACApp./626/2017

MUSTT ABJAN NESSA and ANR.
Versus
M/S BAJAJ ALLIANZ GENERAL INSURANCE
CO. LTD.,

MR. DITUL DAS

MR T KALITA

66 [I.A.\(Civil\)/1288/2024](#)
WITH LCR, B/O
in MACApp./125/2017

HRISIKESH DAS AND ANR
Versus
NATIONAL INSURANCE CO. LTD AND ANR

MR.D SAIKIA
MR. K K DUTTA
MR. K K DUTTA

MR. R K BHATRA

WITH
[MACApp./125/2017](#)

NATIONAL INSURANCE CO. LTD
Versus
BORNALI DAS and 2 ORS

MR.R K BHATRA
MS.A BORA
MS.P HAJURI
MR A SAIKIA

MR.D SAIKIA
MR. K K DUTTA
MR.R BORAH
DR.U BARUA
MR.A DEKA
MR.SK S N MOHAMMAD

WITH
[I.A.\(Civil\)/900/2017](#)
in MACApp./125/2017

NATIONAL INSURANCE CO. LTD
Versus
BORNALI DAS and 2 ORS

MR.R K BHATRA
MS.A BORA
MS.P HAJURI
MR A SAIKIA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
55	AB/656/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RASHIDUL ALI FAKIR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
56	AB/948/2024 WITH OFFICE NOTE, FIXED	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
57	I.A.(CrI.)/106/2024 WITH OFFICE NOTE, FIXED in CrI.A./656/2024 WITH CrI.A./656/2024 (Filing Number)	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR. INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR D K BHATTACHARYYA	MR. U CHOUDHURY(LLEGAL AID FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 AB/1173/2024 B/O	BHULU @ MAHIBUL @ ABDUL GAFUR SHEIKH Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
50 WP(C)/5889/2022 FIXED	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
WITH I.A.(Civil)/1311/2024 in WP(C)/5889/2022	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
51 WP(C)/5844/2022 FIXED	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
WITH I.A.(Civil)/1312/2024 in WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
52 WP(C)/4476/2023 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
BAIL HEARING (BA)			
53 Bail Appln./972/2024 FIXED	MD. JAHED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING			
54 AB/1031/2024 FIXED	RUSTAM ALI @ RASTAM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
ORDERS			
55 Arb.P./32/2023 FIXED	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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